

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-23-2020**

Mr. Devidas Damodar Sattarkar & 2 Ors. ... Petitioners

Versus

State of Goa & 6 Ors. ... Respondents

Ms. S. Kamat, Additional Government Advocate for the respondent nos.1 to 4.

Shri A.D. Bhohe, Advocate for the respondent no.7.

Coram:- DAMA SESHADRI NAIDU, J.

Date :- 28th August, 2020

P.C.:

None for the petitioners.

2. Post the matter on 11th September,2020.

DAMA SESHADRI NAIDU, J.

mv